

20th August 2001

Notification No. 37/2001- Customs (N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Government hereby appoints the Commissioner of Customs, Sahar Airport, Mumbai, to be the Commissioner of Customs (General), New Delhi, for the purpose of adjudication of the show cause notice F.No.SIIB/CUS/41/99, dated the 17th November, 2000 issued to M/s. Honda Siel Cars India Ltd. by the Commissioner of Customs (General), New Delhi.

Rajendra Singh
Under Secretary to the Government of India

F.NO.437/20 /2000-CUS.IV